

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2834
ANSWERED ON:14.03.2013
PHALGUNA SAKA ECONOMIC OFFENCES
Ray Shri Saugata

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the number of companies, Indian and foreign, involved in economic offences in the country during the last three years;
- (b) if so, the details of the economic offences committed;
- (c) whether any action has been taken by the Government against the companies concerned; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) (SHRI SACHIN PILOT) IN THE MINISTRY OF CORPORATE AFFAIRS

(a) to (d) Under the Companies Act, 1956 the number of companies prosecuted during the last three years were as under:-

Year Number

2009-10 3196

2010-11 1653

2011-12 3511

Offences covered under the Companies Act, includes mis-reporting of financial transactions, siphoning and diversion of funds etc.